

recommended for price control by the Kelkar Committee;

(b) if so, on what basis these drugs were excluded from price control;

(c) whether Government are considering to exclude other drugs from price control on the same basis; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) to (d) The Kelkar Committee recommended items of drugs to be included in Category II and these had been incorporated in the Second Schedule to the Drugs (Prices Control) Order, 1987. The Order was notified in the Gazette on 26th August, 1987 and copies thereof were laid on the Table of the House on 27th August, 1987. The term of the Kelkar Committee has been extended in August, 1987 for a period of six months to perform the function of reviewing any representations received by the Government regarding any discrepancies anomalies etc. in the list of new DPCO, 1987 and given its recommendation to the Government on the same.

Committee to look into the Import of Anti-TB Drug Intermediates

2359. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that Government appointed a Committee to look into the import of intermediates required for the production of potential anti-TB drug;

(b) if so, what are the details thereof including the terms of reference of the Committee;

(c) whether it is also a fact that the Committee has since submitted its report; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) This Ministry have not appointed any such Committee.

(b) to (d) Do not arise.

Drug Price Rise under New DPCO

2360. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 208 given in the Rajya Sabha on the 9th November, 1987 and state:

(a) whether it is a fact that the prices of Seras Vaccines and a number of medicines have gone up very high during the last two months after the announcement of the New Drugs Price Control Order;

(b) whether it is also a fact that prices of a number of medicines are expected to go up by 60 per cent to 100 per cent within the next two/three months;

(c) whether it is also a fact that the prices are expected to be beyond the control of the common man; and

(d) if so, what is the purpose of such price control and how it will safeguard the consumer's interest?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH): (a) Manufacturers/importers of non scheduled formulations are free to revise the prices as per provisions of DPCO, 1987.

(b) to (d) Prices of scheduled bulk drugs and formulations will be regulated as per DPCO, 1987. However, the expected rise in prices will not be of this order. Government shall also be monitoring the prices of de-controlled drugs.

Increase in the Price of Aminophylline

2361. SHRI PURUSHOTTAM KAKODKAR: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 124 given in the